

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**M.A. NO. 66/2023
IN
ORIGINAL APPLICATION NO. 168/2022**

IN THE MATTER OF:

MUDIT KUMAR **...APPLICANT**
VERSUS

GOVT. OF NCT OF DELHI& ORS. **... RESPONDENTS**

N.D.O.H.: 09-04-2024

INDEX

S.No.	Particulars	Page No.
1.	Status Report on behalf of Respondent/DDA	1-2
2.	Annexure R1: True Copy of the letter dated 25-01-2024 sent to the Delhi Police by the DDA	3
3.	Annexure R2: Photographs of the demolition exercise carried out on 06-02-2024	4-5

NEW DELHI
DATED: 08-04-2024

FILED BY:



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High Court of Delhi, Sher Shah Suri Marg, Delhi

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4. That demolition of illegal encroachment was carried out in Yamuna River Flood Plain area on the DDA land from Shastri Park Zero Pushta to Pushta No. 3 Old Usmanpur (Ghari Mandu) on 06-02-2024 by the Office of Executive Engineer, HCD- 10/DDA with the help of Delhi Police. True Copy of the letter dated 25-01-2024 sent to the Delhi Police by the DDA is annexed herewith as **Annexure R1**. Photographs of the demolition exercise carried out on 06-02-2024 are annexed herewith as **Annexure R2**.
5. That the said site is earmarked for the entry of Gate Plaza in the redevelopment plan for Yamuna Flood plains. The work of the said Gate Plaza is to begin shortly. It has been noted that fish sellers temporarily gather at site often to sell their products. Action is being taken at regular intervals to remove the temporary fish sellers from the site in question.
6. That the Answering Respondent is committed to the cause of environmental protection, preservation and development for the areas under its jurisdiction, and is undertaking all necessary steps and actions in pursuance thereof. The Answering Respondent craves leave of this Hon'ble Tribunal to seek liberty to file a detailed/supplemental submission in the matter, if the need so arises.

NEW DELHI

DATED: 08-04-2024

THROUGH

M. J. Singh
08/04/2024
Executive Engineer
RESPONDENT
HCD-10/DDA

Kritika Gupta
KRITIKA GUPTA

Counsel for Respondent/DDA

No. RE/3/M&A/EE/HCD-10/2023-24/DDA/77

Date 2.8.24

To
✓ The Commissioner of Police
North East District, New Seelampur,
Shahdara, Delhi, 110032

ANNEXURE R1

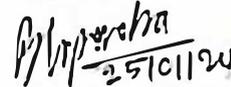
Subject: Request to provide Police Assistance, Delhi Police and outer Police force to DDA staff for demolition programme in the Yamuna Flood Plain DDA land from Shastri Park Zero Pushta to Pushta No. 3 Old Usmanpur Village (Ghari Mandu).

With reference to the above cited subject, it is submitted that demolition of illegal encroachment to be carried out in Yamuna River Flood Plain area on DDA land from Shastri Park Zero Pushta to Pushta No. 3 Old Usmanpur (Ghari Mandu). So, for removal of illegal encroachments there is need of Police Assistance to maintain law and order during demolition on 05-02-2024 & 06-02-2024.

A notice regarding intimation of demolition programme to the residents of labour huts of the area is being circulated /pasted as per direction of Hon'ble high court of Delhi.

You are therefore, requested to kindly provide sufficient no. of Police force with outer force along with Ladies Police to DDA staff in order to maintain the law and order situation during the demolition programme at the site if any. The meeting point will be Police Station Shastri Park, Delhi at 10 00 AM on 05-02-2024 & 06-02-2024.

This issue with the approval of Competent Authority.

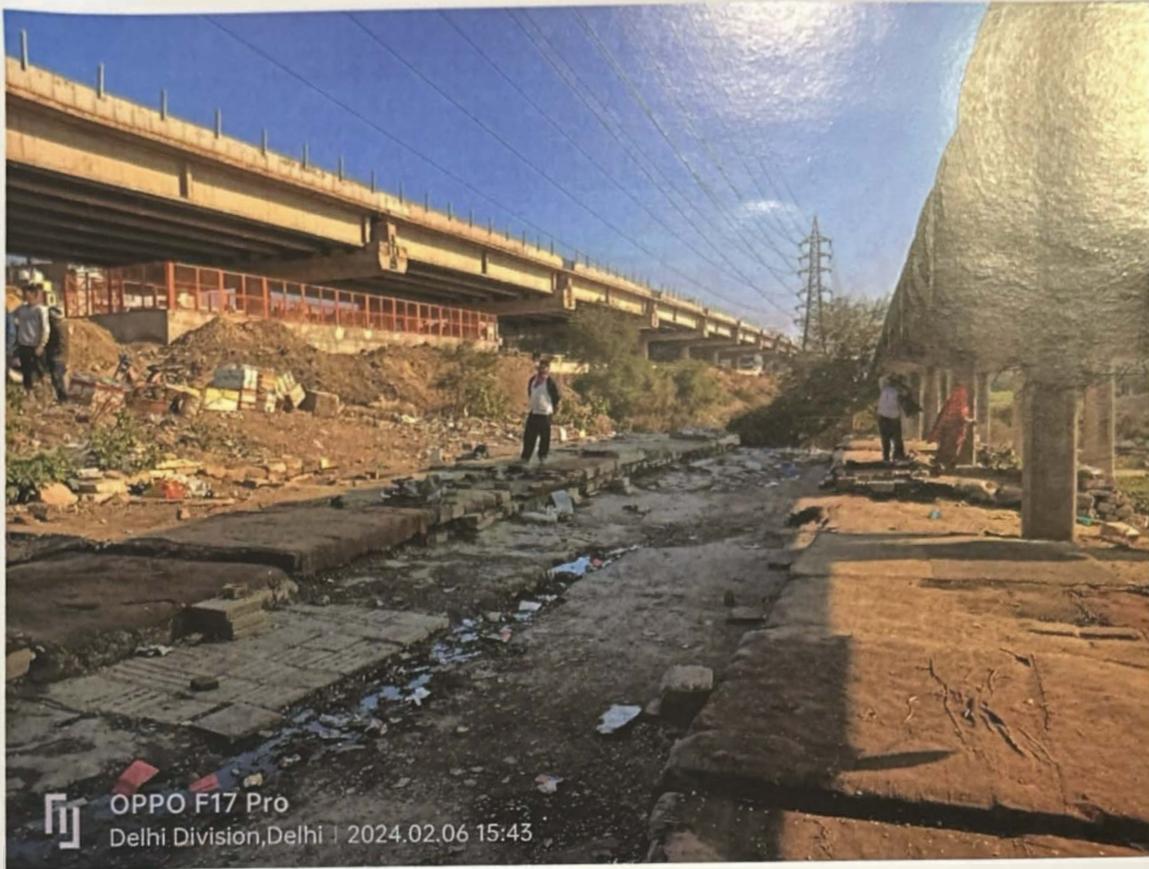

25/01/24
Executive Engineer
HCD-10/DDA

Copy to:

1. PS to Hon'ble Vice Chairman/DDA for kind information (By Email).
2. PS to Principal Commissioner (Hort.) for kind information (By Email).
3. PS to Commissioner (LM) for kind information (By Email).
4. The Chief Engineer, (Hort.) DDA, Vikas Minar, for kind information (By Email).
5. A.C.P. Delhi Police, Seelampur, 1st Floor, PS Seelampur, Delhi-110053, for kind information & necessary action please.
6. SE/HCC-3/DDA, Vikas Minar, for kind information (By Email).
7. Director (Hort.) SEZ/DDA for kind information. (By Email).
8. Director (Rehabilitation/sociology)/DUSIB near Shivalji college, Rajagarden, New Delhi-27 for kind information
9. Executive Engineer, ITPO Project Division PWD GNCTD, Bhairon Road, T Junction near Pragati Power Station/ Ring Road, New Delhi-110002, E-mail- eeitpo@gmail.com for information & depute the concerned to be present in demolition (By Email).
10. Executive Engineer, HCD-9/DDA for necessary action with request to provide 1 No. Poclain, 4 Nos. of JCB, 20 Labours with sufficient T&P and 4 Nos Dumper for loading & disposal of malba/garbage.
11. S.H.O. Police Station, Shastri Park, Delhi-110031 with request to provide sufficient Police Assistance on the aforesaid area to control the law and order situation.
12. Dy. Director (LIA) Central/DDA, A-Block, Ground Floor, Vikas Sadan, INA, New Delhi-110023 for kind information and depute the concerned officials to provide land status.
13. Dy. Director, Hort IX/DDA for kind information and depute the concerned AD/ISO for identification of unauthorized structures.
14. Dy. Director (PR), B-Block, Ground Floor, Vikas Sadan, INA, Delhi for information.
15. Enforcement Officer, Shastri Park Grid, Sub Station Zero Pushta, Near MCD Flats, Delhi-83 for information & disconnection of electricity of the area
16. AE-1/HCD-10/DDA for necessary action please and co-ordinate with Land Management and Horticulture Department.


Executive Engineer
HCD-10/DDA

Before



After



